GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1025 TO BE ANSWERED ON FRIDAY 08.12.2023 APPOINTMENT OF NOTARIES

1025. SHRI SHRINIWAS PATIL:

Will the Minister of Law and Justice be pleased to state:

- (a)the details of applications received for the appointment of Notaries across Maharashtra including Satara district;
- (b) whether the interviews have been conducted for the appointment of Notaries in Maharashtra and if so, the details thereof indicating the number of notaries appointed in Satara district;
- (c) If not, the reasons therefor;
- (d) whether any malpractices or controversy has been reported in the process of the said appointment of Notaries till date; and
- (e) if so, the details of the action taken in the matter?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL)

- (a) to (c): 17143 online applications, including 543 applications from Satara District, have been received for appointment as Central Notaries for Maharashtra. Interviews for the purpose were held from 17th April, 2023 to 17th May, 2023. Results of the interviews have not been published, as, same is under compilation.
- (d) and (e): A complaint has been received through email and same is under consideration.
